

Announcement Re: Making and Subscribing an Oath or Affirmation

HON. SPEAKER: I would just make a little announcement here.

I want to apprise the hon. Members that this is a solemn occasion, and everybody is required only to take oath or affirmation. You need not invoke anything else; that will not be on record. Please adhere to the direction. Thank you.

? (व्यवधान)

माननीय अध्यक्ष : बाकी दो मैम्बर्स के नाम भी हैं । मैं उनका नाम अभी किसी अन्य कारण से नहीं बुला रहा हूँ । यह कार्यवाही दो दिनों से अच्छी चल रही थी और आज खत्म हो गई है । मैं आप सबको धन्यवाद देना चाहता हूँ ।

इलेक्शन के बाद दो दिनों का यह जो कार्यक्रम रहा, मुझे ऐसा लगा कि हम अब तक इलेक्शन फीवर से नहीं निकले हैं । हमारे जो 17 वीं लोक सभा के दो पीठासीन अधिकारी यहां बैठे हुए हैं, वे बार-बार कहते रहे कि यह परंपरा के खिलाफ हो रहा है । लेकिन मैं निवेदन करूंगा कि इलेक्शन फीवर के बाद इस सभा का वास्तव में कल से कार्यक्रम शुरू होगा । इन दो दिनों में सारी चीजें निकाल दी गई हैं, केवल ओथ और अफर्मेशन रिकॉर्ड पर रहा है । पहले भी निर्देश दिया जा चुका था कि जितनी भी बातें यहां से माइक पर बोली गईं, उन्हें भी हम ऑडियो और वीडियो में ब्लर्ड कर चुके हैं । इस हिसाब से वे ब्लर्ड हैं । वे हमें सुनाई दें, लेकिन बाहर नहीं दें और अगर है भी तो उसको निकाल देने की आवश्यकता है ।

सभा की कार्यवाही कल बुधवार दिनांक 26 जून, 2024 को प्रातः 11 बजे तक के लिए स्थगित की जाती है ।

18.04 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Wednesday, June 26, 2024/Ashadha 5, 1946 (Saka).

INTERNET

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* Elected on 26 .06.2024.

** Nominated on 20.06.2024.

The following two separate orders were issued by the President of India on 20.06.2024.

1. Whereas the office of the Speaker will become vacant immediately before the commencement of the first meeting of the House of the People on June 24, 2024 and the Office of the Deputy Speaker is also vacant.

Now, therefore, in exercise of the power conferred upon me by clause (1) of Article 95 of the Constitution of India, I hereby appoint Shri Bhartruhari Mahtab, a Member of the House of the People, to perform the duties of the office of the Speaker from the commencement of the sitting of the House of the People on June 24, 2024 till the election of the Speaker by the said House.

2. I hereby appoint Shri Suresh Kodikunnil, Shri Thalikkottai Rajuthevar Baalu, Shri Radha Mohan Singh, Shri Faggan Singh Kulaste and Shri Sudip Bandyopadhyay to be the persons before any of whom Members of the House of the People may make and subscribe the oath or affirmation in accordance with provision of article 99 of the Constitution of India.

Droupadi Murmu,

PRESIDENT OF INDIA

* Not recorded.

* Not recorded.